

IN THE COURT OF ADDITIONAL CHIEF METROPOLITAN

MAGISTRATE, DELHI

CC NO: 1107 OF 2003

Securities and Exchange Board of India, a statutory body established under the provisions of Securities and Exchange Board of India Act, 1992, having its Head office at Mittal Court, B – Wing, 224 Nariman Point, Mumbai 400 021 represented by its Asst. General Manager, Ralesh Bhanot.

...Complainant

VERSUS.

- 1. Indica Greenshield & Resorts Ltd.

 Company incorporated under the
 Companies Act, 1956, having its Regd.

 Office at 305, Mukund House, Azadpur
 Commercial Complex, New Delhi-110

 033 and also at MB-23, Indra Prakash
 Building, 21-Barakhamba Road, New
 Delhi-110001.
- 2. Shri Rakesh Singh S/o Shri B.Singh, Director and Promotor of the Accused No.1, Mukund House, Azadpur Commercial Complex, New Delhi-110 033 and also at MB-23, Indra Prakash Building, 21-Barakhamba Road, New

11-

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ATTESTED

29/9/genuner

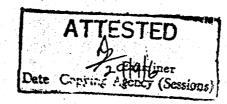
Date Copyring Agency (Copyring)

Delhi-110001.

- 3. Shri Sanjay Kumar Singh, S/o Shri B.P.Singh, Director and Promotor of the Accused No.1, Mukund House, Azadpur Commercial Complex, New Delhi-110 033 and also at MB-23, Indra Prakash Building, 21-Barakhamba Road, New Delhi-110001.
- 4. Shri Sharad Kumar S/o Shri Hari

 Prasad Yadav, Director and Promotor
 of the Accused No.1, Mukund House,
 Azadpur Commercial Complex, New
 Delhi-110 033 and also at MB-23, Indra
 Prakash Building, 21-Barakhamba
 Road, New Delhi-110001.
- 5. Shri Gyaneshwar Prasad, S/o Shri Rameshwar Prasad, Director and Promotor of the Accused No.1, Mukund House, Azadpur Commercial Complex, New Delhi-110 033 and also at MB-23, Indra Prakash Building, 21-Barakhamba Road, New Delhi-110001.
- Shri Sanjay Singh S/o Shri R.L.Singh,
 Director and Promotor of the Accused
 No.1, Mukund House, Azadpur
 Commercial Complex, New Delhi-110
 033 and also at MB-23, Indra Prakash







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Building, 21-Barakhamba Road, New Delhi-110001.

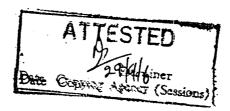
7. Shri Akhilesh Rathore S/o Shri R.Singh, Director and Promotor of the Accused No.1, Mukund House, Azadpur Commercial Complex, New Delhi-110 033 and also at MB-23, Indra Prakash Building, 21-Barakhamba Road, New Delhi-110001.

8. Shri Arbind Singh S/o Shri S.S. Singh,
Director and Promotor of the Accused
No.1, Mukund House, Azadour
Commercial Complex, New Delhi-110
033 and also at MB-23, Indra Prakash
Building, 21-Barakhamba Road, New
Delhi-110001.

9 Agancy (See

.....Accused

COMPLAINT UNDER SECTION 200 OF THE CODE OF CRIMINAL PROCEDURE, 1973 READ WITH SEC. 24(1), 27 OF SECURITIES AND EXCHANGE BOARD OF INDIA ACT, 1992



St. Sacht Stein as behelf of Sh. Main for SEBT. All accused sie PO St. Rakesh Bhanet is freshed and end US 299 Cr.P.C. File be consigned to RR to be serviced on affechension of any of all of the occurred. ASI/8-9-01. Amounced on ofer court on 8.9.06. Office of The Districe & Sessions Judge

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